

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1361/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: SVS Marine Services Pvt. Ltd.
V/s.
Ardeshir B. Cursetjee & Sons Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Xilikela Shah instructed by M/s Ashwin Ankhad & Ass	Advocate, Joint Corporate Debtor	
2	Pushkal Mishra	} Creditor	
3	Khushboo Agarwal.		

ORDER

CP No. 1361/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

For having the Petitioner's side sought an adjournment to any other date, this
matter is posted to **05.01.2018**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)